

F.No.A-13015/1/2012/HRD-I /1616  
Government of India  
Ministry of Commerce & Industry  
Department of Commerce  
Directorate General of Foreign Trade  
Udyog Bhawan, New Delhi.

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Dated, the 9<sup>th</sup> May, 2012

CIRCULAR

**Subject: Filling up the post of Registrar in the Competition Appellate Tribunal purely on deputation basis.**

The Competition Appellate Tribunal, Ministry of Corporate Affairs vide O.M. dated 26<sup>th</sup> March, 2012 (copy enclosed) has invited applications for filling up of the post of Registrar in the Competition Appellate Tribunal purely on deputation basis.

2. In this context all eligible officers as mentioned in Annexure- 1 are requested to submit their application in prescribed proforma (Annexure- 2) complete in all respect latest by **15<sup>th</sup> May, 2012 to HRD-1section** for onward transmission to PPS to Hon'ble Member of the Competition Appellate Tribunal at Kota House Annexe, 1, Shahjahan Road, New Delhi- 110001.

Encl.:- O.M. dated 26.03.2012.



(G.A. Reddy)

Deputy Director General of Foreign Trade  
Tel. 23061562/Ext. 215

To

1. All Jt. DGFTs (Director Level Officers).
2. NIC for uploading in DGFT's website.
3. Notice Board.

Q. NO 1 (R)

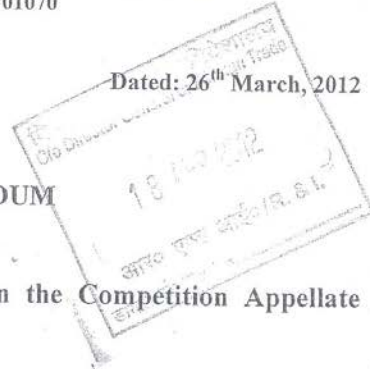
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**COMPETITION APPELLATE TRIBUNAL**

(Ministry of Corporate Affairs)  
Government of India

19<sup>TH</sup> Floor, Jawahar Vyapar Bhawan, Tolstoy Marg, New Delhi-110001  
Tel: 23701068; 23701069; 23701070

HRD-I



**OFFICE MEMORANDUM**

**Subject:** Filling up the post of Registrar in the Competition Appellate Tribunal purely on deputation basis

1. The Competition Appellate Tribunal, Ministry of Corporate Affairs, invites applications for filling up of the following post purely on deputation basis.

S.No.	Name of Post	No. of Posts	Pay Band	Grade Pay
1.	Registrar	1	Rs. 37,400-67,000	Rs. 10,000

2. The details of the post along with eligibility criteria required for the aforesaid post is given in Annexure-I. The appointment will be made on deputation basis, initially for a period of one year which can be extended further and will be governed by the terms and conditions of deputation prescribed by the Department of Personnel and Training, Government of India, in this regard as amended from time to time. The maximum age-limit for appointment on deputation basis shall be 56 years on the closing date of application.

3. The application in prescribed Performa, (Annexure-II) complete in all respects may be sent to PPS to Hon'ble Member of the Competition Appellate Tribunal at Kota House Annexe, 1, Shahjahan Road, New Delhi-110 001 through proper channel latest by Monday, the 28<sup>th</sup> May, 2012. However, the candidate may forward advance copy of the application to this Tribunal.

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4. The candidates who apply to this Tribunal through proper channel to the aforesaid post will not be allowed to withdraw their candidature subsequently.

5. This may kindly be given wide publicity. This circular can also be seen on website of the Competition Appellate Tribunal [www.compat.nic.in](http://www.compat.nic.in) and the application form can be downloaded therefrom.

  
(Ashok Menon)  
Registrar  
Competition Appellate Tribunal  
Ministry of Corporate Affairs  
Government of India  
New Delhi-110001

Enc: as above

To

1. All the Ministries/Departments of the Government of India
2. Office of the Comptroller and Auditor General of India
3. Chief Secretaries of all the States and Union Territories
4. Registrar General, Supreme Court of India
5. Registrar General of the Delhi High Court
6. Registrars of all the High Courts of India

Copy for Information to:

- PPS to Hon. Chairman, Compat
- PS to Hon. Members

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Annexure-I

POST IN COMPETITION APPELLATE TRIBUNAL TO BE FILLED ON  
DEPUTATION BASIS

Sl. No.	Name of Posts	No. of Posts	Pay Band	Grade Pay	Eligibility
1.	Registrar	1	Rs. 37,400-67,000	Rs. 10,000	Officers of the Central Government or State Government possessing degree in law from a recognized university and holding/held (a) analogous post in Central Government or State Government or High Court on regular basis or (b) Post in Central Government or State Government or High Court with two years regular service in pay band of Rs. 37,400-67,000 with grade pay of Rs. 8900/- or equivalent. (c) Post in Central Government or State Government or High Court with three years regular service in pay band of Rs. 37,400-67,000 with grade pay of Rs. 8700/- or equivalent or (d) Officers holding post of District Judge or Additional District Judge or Registrar or Additional Registrar or Joint Registrar of Supreme Court of India/High Courts.

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Annexure-II

PROFORMA FOR APPLICATION FOR THE POST IN THE COMPETITION  
APPELLATE TRIBUNAL ON DEPUTATION BASIS

- 1. Name \_\_\_\_\_
- 2. Postal Address with contact numbers \_\_\_\_\_  
\_\_\_\_\_
- 3. Date of Birth \_\_\_\_\_
- 4. Date of Joining Government Service \_\_\_\_\_
- 5. Educational Qualification \_\_\_\_\_
- 6. Please state clearly whether in the light of entries made by you above, you meet the requirement for the post of: \_\_\_\_\_
- 7. Details of employment, in chronological order. Enclose a separate sheet, duly authenticated by your signature, if the space below is insufficient.

Office/Institution	Post held	From	To	Scale of Pay along with Basic & Grade Pay	Nature of duties

- 8. Nature of present employment, i.e. ad hoc or Temporary or Quasi Permanent or Permanent \_\_\_\_\_

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9. In case the Present employment is held on deputation/contract basis, please state:-

(a) The date of initial appointment: \_\_\_\_\_

(b) Period of appointment on deputation/contract: \_\_\_\_\_

(c) Name of the parent office/organization to which you belong: \_\_\_\_\_

10. Additional details about present employment: \_\_\_\_\_

Please state whether working under (indicate the name of your employer against the relevant column):-

(a) Central Government \_\_\_\_\_

(b) State Government \_\_\_\_\_

(c) Autonomous Organisation \_\_\_\_\_

(d) Government Undertaking \_\_\_\_\_

(e) Universities \_\_\_\_\_

(f) Others \_\_\_\_\_

11. Additional information, if any, which you would like to mention in support of your suitability for the post applied \_\_\_\_\_

12. Whether belongs to SC/ST/OBC, if yes attach documentary proof \_\_\_\_\_

13. Are you physically handicapped, if yes, attach documentary proof \_\_\_\_\_

14. Remarks \_\_\_\_\_

(The candidate may indicate information with regard to (i) Research publication and reports and special projects (ii) Awards/Scholarship/Official Appreciation (iii) Affiliation with the professional bodies/Institutions/societies and (iv) any other information)

(Note:- Enclose a separate sheet if the space is insufficient)

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I have carefully gone through the vacancy circular/advertisement and I am well aware that the Curriculum Vitae, duly supported by documents submitted by me, will also be assessed by the Selection Committee at the time of selection for the post.

Date:  
Place:

(Signature of candidate)

#### Recommendation of the Competent Authority

- (i) Service particulars given by the applicant are verified w.r.t. service records and found to be correct. Photocopies of the CRs for preceding 5 years are enclosed.
- (ii) The Officer is clear from vigilance angle.
- (iii) If the Officer is selected for appointment on deputation in the Competition Appellate Tribunal, he/she will be relieved within 15 days of receiving the intimation in this Ministry/Department/Organisation.

(Signature of the Competent Authority with office seal)